

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 207
(IB)-268/ND/2021
IA-2632/2021

IN THE MATTER OF:

Punjab National Bank

... **Applicant/Petitioner**

Versus

M/s. Shri Vishnu Eatables(INDIA)Ltd. & Ors. ...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2021

CORAM:

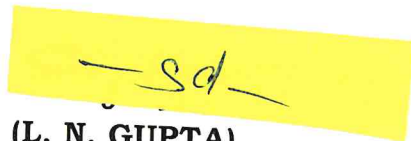
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

IA-2632/2021: Notice be issued upon the Respondent by all modes including the email ID of the Respondent. Affidavit of service must be filed within one week from today. The issue of limitation shall remain open and the same shall be considered at the time of final hearing. Reply within 2 weeks from the date of receipt of the notice. Rejoinder, if any, within a week from the date of receipt of the reply. List the matter on 18th August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)